

- (b) Does not arise.  
(c) Yes, Sir.

**Regular Indian Airlines services<sup>cont.</sup>  
nectuig Kanpur-Bombay-Calcutta**

1048. SHRI BIR BHADRA PRATAP SINGH: Will the PRIME MINISTER be pleased to state;

(a) whether suggestions have been received for connecting Kanpur with Bombay and Calcutta with Indian Airlines regular flights;

(b) whether any proposal is under Government's consideration for starting a regular flight between Bom-bay-Kanpur-Allahabad or Varanasi-Calcutta-Bombay on the same route/ sectors; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Indian Airlines had received suggestions to connect one of the cities in Uttar Pradesh with Bombay.

(b) No, Sir.

(c) Does not arise.

**Rules regarding- protection from fire hazards**

1049. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have framed various rules relating to protection from fire hazards in various public premises, hotels, multi-storeyed buildings throughout the country;

(b) if so, the details thereof; and

(c) whether any organisations have been created with powers of the offi- I

cials to ensure that these rules are strictly adhered to by owners of the aforesaid premises?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) As the Fire Services are under the State Governments and Municipalities, the Central Government have not framed any such Rules.

(c) In view of what has been stated above the question of creating any such organisation does not arise.

**Pakistani espionage network**

1050. SHRI VIRENDRA VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that active Pakistani espionage network which was also engaged in the smuggling of arms and ammunitions in the border district of Poonch of Jammu and Kashmir has recently been unearthed; and

(b) if so, what are the details thereof stating the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) Facts are being ascertained from the Government of Jammu and Kashmir.

**Indian Airlines flights on international routes**

1051. SHRI VISHWABANDHU GUPTA: Will the PRIME MINISTER be pleased to state:

(a) what is the number of international routes on which Indian Airlines operates its flights;

(b) the number of air hostesses employed by the Air India and the Indian Airlines; and